

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 20.10.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>CALL FOR LCR</u></p> <p>1) A.S.126/2019</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>2) A.P.45/2020 and Connected matters</p> <p>3) A.P.63/2020 and Connected matters</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.245/2013</p> <p>2) S.C.31/2017</p> <p>3) S.C.43/2018</p> <p>4) S.C.74/2018</p> <p>5) S.C.1/2019</p> <p>6) S.C.80/2019</p> <p>7) S.C.194/2019</p> <p>8) S.C.316/2019</p> <p>9) S.C.15/2020</p> <p style="text-align: center;"><u>FDT</u></p> <p>10)S.C.19/2020</p> <p>11)S.C.24/2020</p> <p style="text-align: center;"><u>CHARGE</u></p> <p>12)S.C. 374/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>FOR REPLY</u></p> <p>1) M.A.57/2020</p> <p style="text-align: center;"><u>STEPS</u></p> <p>2) R.A.204/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3) R.A.189/2020</p> <p>4) R.A.95/2020</p> <p>5) M.A.83/2020</p> <p>6) M.A.62/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>7) M.A.56/2020</p> <p>8) M.A.6/2020</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) S.C.114/2015</p> <p>2) S.C.205/2015</p> <p>3) CRL.A.28/2020</p> <p style="text-align: center;"><u>NBW TO ACCUSED</u></p> <p>4) S.C.262/2018</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>5) S.C.255/2018</p> <p style="text-align: center;"><u>HEARING</u></p> <p>6) Crl.Misc.1947/2019</p> <p>7) Crl.Misc.1330/2020</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 20.10.2020 are posted to 10.11.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued
By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 20.10.2020**

<u>MORNING SESSION</u>	
1. A.A. 9/2020 2. R.A.62/2020 3. REF.13/2019 4. R.A.117/2020 5. R.A.115/2014 6. CRL.R.P.60/2018 7. Crl.Misc.433/2019 8. Crl.Misc.1169/2020 9. Crl.Misc.1328/2020	<u>EVIDENCE</u> 10. Crl.Miisc.1329/2020
<u>AFTERNOON SESSION</u>	
1. Crl.A.49/2015 2. Crl.A.50/2015 3. Spl.C.129/2016 4. Crl.A.55/2016 5. Crl.A.13/2018 6. Crl.R.P.75/2019 7. Crl.Misc.1239/2020	

[Handwritten Signature]
19/10/2020

**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II AddL. District & Session Court, BRD

Cause List 20.10.2020

1	SPL.C 5/2014 (HEARING)	
2	SPL.C 74/2016 (HEARING)	
3	SPL.C 85/2016 (HEARING)	
4	SPL.C 144/2018 (HEARING)	
5	SPL.C 359/2018 (HEARING)	
6	CrI.Misc. 1305/2020 (HEARING)	
7	SPL.C(SC/ST Act 3/2011 (Evidnce)	
8	SPL.C 86/2017 (Evidnce)	
9	SPL.C 182/2017 (Evidnce)	
10	CrI.Misc. 1302/2020 (Objection)	
11	CrI.Misc. 1324/2020 (Objection)	
12	CrI.Misc. 1327/2020 (Objection)	
13	CrI.Misc. 1368/2020 (Objection)	
14	SPL.C 380/2018 (ARGUMENTS.)	
15	CrI.Misc. 1295/2020 (ORDER)	

Afternoon Session

16	SPL.C 197/2015 (Charge)	
17	SPL.C 315/2019 (Charge)	
18	SPL.C 350/2019 (Charge)	
19	SPL.C 411/2019 (HBC)	
20	SPL.C 183/2020 (HBC)	
21	SPL.C 217/2019 (FDT)	
22	SPL.C 309/2019 (FDT)	
23	SPL.C 226/2020 (FDT)	
24	SPL.C(SC/ST Act 620/2011 (Evidnce)	
25	SPL.C 43/2016 (Evidnce)	
26	SPL.C 99/2017 (Evidnce)	
27	SPL.C 64/2019 (Evidnce)	
28	SPL.C 85/2019 (Evidnce)	
29	SPL.C 184/2019 (Evidnce)	

II AddL. District & Session Court, BRD


Adjourned Cases 20.10.2020

1	SPL.C 172/2013 (Evidnce)	21-11-2020
2	SPL.C 174/2013 (Evidnce)	21-11-2020
3	SPL.C 136/2014 (Evidnce)	07-12-2020
4	SPL.C 3/2015 (Evidnce)	07-12-2020
5	SPL.C 109/2015 (Evidnce)	07-12-2020
6	SPL.C 114/2015 (Evidnce)	07-12-2020
7	SPL.C 159/2015 (Evidnce)	07-12-2020
8	SPL.C 166/2015 (Evidnce)	07-12-2020
9	SPL.C 200/2015 (Evidnce)	07-12-2020
10	SPL.C 90/2015 (NBW TO ACCUSED)	07-12-2020
11	SPL.C 183/2015 (NBW TO ACCUSED)	07-12-2020
12	SPL.C 58/2016 (NBW TO ACCUSED)	07-12-2020
13	SPL.C 30/2016 (Evidnce)	08-12-2020
14	SPL.C 418/2019 (HBC)	08-12-2020
15	SPL.C 455/2019 (HBC)	08-12-2020
16	SPL.C 142/2020 (HBC)	08-12-2020
17	SPL.C 168/2020 (HBC)	08-12-2020
18	SPL.C 173/2020 (HBC)	08-12-2020
19	SPL.C 185/2020 (HBC)	08-12-2020
20	SPL.C 200/2020 (HBC)	08-12-2020
21	SPL.C 139/2013 (NBW Proclamation and attachment)	08-12-2020
22	SPL.C 224/2017 (Evidnce)	10-12-2020
23	SPL.C 38/2018 (Evidnce)	10-12-2020
24	SPL.C 136/2018 (Evidnce)	10-12-2020

25	SPL.C 58/2019 (NBW TO ACCUSED)	10-12-2020
26	SPL.C 92/2019 (FDT)	10-12-2020
27	SPL.C 111/2019 (NBW TO ACCUSED)	10-12-2020
28	SPL.C 118/2019 (FDT)	10-12-2020
29	SPL.C 139/2019 (FDT)	10-12-2020
30	SPL.C 140/2019 (FDT)	10-12-2020
31	SPL.C 205/2019 (FDT)	10-12-2020
32	SPL.C 212/2019 (FDT)	10-12-2020
33	SPL.C 117/2017 (Evidnce)	11-12-2020
34	SPL.C 118/2017 (Evidnce)	11-12-2020
35	SPL.C 206/2017 (Evidnce)	11-12-2020
36	SPL.C 92/2016 (Evidnce)	14-12-2020
37	SPL.C 212/2016 (Evidnce)	14-12-2020
38	SPL.C 56/2017 (Evidnce)	14-12-2020
39	SPL.C 84/2017 (Evidnce)	14-12-2020
40	SPL.C 87/2017 (Evidnce)	14-12-2020
41	SPL.C 98/2017 (Evidnce)	14-12-2020
42	SPL.C 143/2016 (NBW Proclamation and	14-12-2020
43	SPL.C 229/2016 (NBW Proclamation and	14-12-2020
44	SPL.C 1/2017 (NBW Proclamation and	14-12-2020
45	SC 51/2017 (FDT)	14-12-2020
46	SC 3/2018 (FDT)	14-12-2020
47	SPL.C 460/2018 (NBW TO ACCUSED)	30-12-2020

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 20-10-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR STEPS</u> 1. P & SC.51/2020</p> <p><u>FOR ARGUMENTS</u> 2. R.A.65/2019 3. R.A.78/2019 4. M.C.259/2020</p> <p><u>FOR ORDER</u> 5. M.C.172/2020</p>	<p><u>FOR EVIDENCE</u> 1. SC.210/2014 2. SC.187/2015 3. SC.49/2017 4. SC.18/2018 5. SC.179/2019</p> <p><u>FOR ORDER</u> 6. CRL.MISC.1288/2020 7. CRL.MISC.1296/2020 8. CRL.MISC.1297/2020 9. CRL.MISC.1298/2020</p> <p><u>FOR AWAIT TCR</u> 10. CRL.A.22/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>CALL ON</u> 6. R.A.33/2019 7. M.A.38/2019 8. MISC.63/2020</p> <p><u>FOR OBJECTIONS</u> 9. R.A.100/2018 10. M.C.164/2020</p>	<p><u>FOR ARGUMENTS</u> 11. CRL.A.9/2019 12. CRL.A.27/2019 13. CRL.MISC.1320/2020</p> <p><u>CALL ON</u> 14. SC.235/2019</p> <p><u>FOR AWAIT PROPERTY</u> 15. SC.296/2018</p> <p><u>FOR FDT</u> 16. SC.229/2018 17. SC.272/2018 18. SC.283/2018 19. SC.46/2019 20. SC.57/2019</p>



19/10/2020

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
2. Other cases listed on 20-10-2020 are posted to 10-11-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 20/10/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) R.A. 12/20162) M.A. 6/20173) M.A. 18/20174) R.A. 73/20175) M.C. 61/2020 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) M.C. 239/20202) I.C. 2/2020 <p><u>Further Evidence:</u></p> <ol style="list-style-type: none">1) P & SC 39/2019 <p><u>Notice:</u></p> <ol style="list-style-type: none">1) CrI.A 54/2019 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 92/20122) SC 1/20153) SC 124/20154) SC 143/2015 <p><u>Enquiry:</u></p> <ol style="list-style-type: none">1) R.A. 119/2016 <p><u>Paper Publication:</u></p> <ol style="list-style-type: none">1) P & SC 50/2020	<p><u>Objection:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1061/20122) SC 304/2019 <p><u>FDT:</u></p> <ol style="list-style-type: none">1) SC 306/2019 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1352/20202) CrI.Misc. 1359/20203) CrI.Misc. 1321/2020 <p><u>Steps:</u></p> <ol style="list-style-type: none">1) R.A. 99/20192) M.C. 57/20203) R.A. 7/20184) R.A. 45/20185) M.C. 238/2020 <p><u>Notice:</u></p> <ol style="list-style-type: none">1) FDP 8/20152) M.C. 245/2020 <p><u>Await Notice:</u></p> <ol style="list-style-type: none">1) CrI.A 64/20162) CrI.Misc. 1962/2016


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 20-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
SS TO WITNESSES				
1	SC 116/2019 (Evidnce)		NELAMANGALA TOWN POLICE STATION Vs A1. OMKAR	A
ARGUMENTS				
2	SC 26/2017 (ARGUMENTS.)		ANUGONDANAHALLI POLICE STATION Vs A1. LOKESHA	
3	CrI.Misc. 1307/2020 (HEARING)		S. RAJESH Vs KUMBALAGODU POLICE STATION	NATARAJ D.
4	SC 22/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. VENKATESH REDDY	
SS TO WITNESSES				
5	SC 153/2015 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs ISMIAL @ RAHUL	
6	SC 149/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. SHIVA	
7	SC 341/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. MANJUNATH	A
8	SC 352/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A7. BARGHAVA	A
9	SC 183/2019 (Evidnce)		MADANAYAKANAHALLI POLICE STATION Vs A5. SURESH. S. ALIAS SURI	A
10	SC 13/2018 (ORDER)		ELECTRONIC CITY POLICE STATION Vs A2. ASGAR @ DOSAGA	

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 20-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	SC 58/2020 (ORDER)		DABASPETE POLICE STATION Vs A1. YALLAPPA	A
12	Crl.Misc. 1276/2020 (ORDER)		HARISH M.C. Vs NELAMANGALA RURAL POLICE STATION	K. NARASEGOWDA
13	Crl.Misc. 1279/2020 (ORDER)		SATHISHA Vs KUMBALAGUDU POLICE STATION	VISHWANATHA K. N.
14	Crl.Misc. 1317/2020 (ORDER)		GIRISH Vs SOLADEVANAHALLI POLICE STATION	ANEES ALI KHAN
15	Crl.Misc. 1325/2020 (HBC)		PRADEEPA K. N. Vs NELAMANGALA RURAL POLICE STATION	R. B. SADASIVAPPA
16	SC 300/2019 (Objection)		BYADARAHALLI POLICE STATION Vs A1. SATHYARAJ M. D.	A
17	Crl.Misc. 1336/2020 (Objection)		D. SHIVARUDRAIAH Vs NELAMANGALA RURAL POLICE STATION	M. NAGARAJ
18	Crl.Misc. 1355/2020 (Objection)		ANANDA Vs BYADARAHALLI POLICE STATION	B. S. MANU
19	Crl.Misc. 1358/2020 (Objection)		GAYATHRI Vs MADANAYAKANAHALLI POLICE STATION	ARAVIND REDDY H.
20	Crl.Misc. 1361/2020 (Objection)		REKHA Vs VARTHUR POLICE STATION	K. V. NAVEEN KUMAR
21	SC 82/2018 (Furnish Surety by)		ELECTRONIC CITY POLICE STATION Vs A1. K. KRISHNA	
22	SC 89/2018 (Furnish Surety by)		ELECTRONIC CITY POLICE STATION Vs A1. HARISHA @ HIRI	

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 20-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
ARGUMENTS BY ADV. DEFTS.				
1	R.A. 38/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		MOHAMMED SHAIFULLA Vs ZULEKHA	V. N. KUMAR
2	M.A. 126/2020 (RPAD) IA/1/2020 IA/2/2020		LAKSHMAMMA Vs SRIKANTH L.	J. K. LOKESH GOWDA
3	R.A. 20/2016 (ARGUMENTS.) IA/1/2016		B.CHIKKANNA Vs MAGANNA @ HOSURAPPA	P.M SIDDAMALLAPPA
4	M.A. 140/2020 (ORDER) IA/1/2020		NAVEEN Vs THERASAMMA	S. A. AHMED
5	R.A. 20/2018 (JUDGEMENT) IA/1/2018		C SARASAMMA Vs N SHANKAR REDDY	SHREE GANESH SHASTRI
6	M.V.C. 220/2014 (COMPLIANCE)		SRINIVAS.S ALIAS SEENAPPAA Vs SURESH	K.SURESH

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 20-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	A.S.	66/2019
2	P & SC	46/2020
3	G & WC	38/2018
4	P & SC	10/2020
5	G & WC	35/2018
6	M.A.	43/2013
7	P & SC	6/2020
8	M.A.	26/2020
9	SC	368/2019
10	SC	171/2016
11	SC	3/2020
12	SC	43/2020
13	SC	133/2019
14	M.A.	29/2020
15	M.A.	30/2020

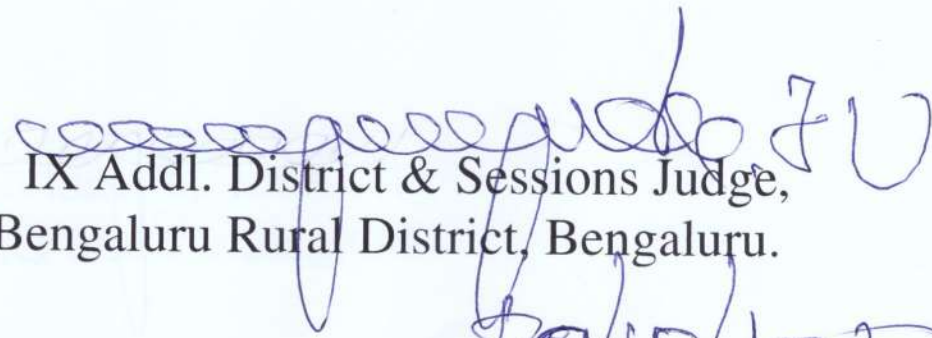

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

19/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 20-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	R.A.	95/2016
2	R.A.	38/2020
3	R.A.	124/2020
4	R.A.	51/2017
5	R.A.	189/2017
6	R.A.	5/2019
7	MA	20/2019
8	R.A.	93/2019
9	MA	102/2020
10	R.A.	33/2020
11	R.A.	138/2019
12	CrI.A	135/2019
13	CrI.A	38/2016
14	CrI.A	26/2019
15	CrI.A	48/2019


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

20/10/2020